79

[RAJYA SABHA]

Name of the SSICs										
								Allocation	Supplies	-
11.	J&K .	•	•	4	•	•	•	16094	17359	
12.	Karnataka						•	15224	13718	
13.	Kerala .			•	•	•		21729	177448	
14.	Madhya Prades	h	•	•			•	7900	7050	
15.	Maharashtra							53678	44925	
16.	Goa.	•					•	4400		
17.	Dadra 🛦 Naga	r Ha	aveli	•			•	r.		
18.	Mizoram .		•	•	•	•	•	289	183	
19.	Manipur .			•			•	د در ا منطق	9 PE 2105 1470	·
20,	Meghalaya					•	•	n na sa sa Na sa sa		, .
21.	Nagaland .	•				•	•	·	n an	
22.	Orissa .		•		•	•	•	12071	7121	
23.	Pondicherry				•	•	•	868	360	
24.	Punjab .					•	•	41830	35987	
25.	Rajasthan .				•	•		20470	14622	
26.	Tamil Nadu							16601	14981	
27.	Tripura .				•		•	4 40	154	
28,	Uttar Pradesh			•	•			17282	aa Hasa 15832	7.5
29.	West Bengal	•	•	•	•	•	•	20378	12551	-
		Тот	AL	•	•	•	•	434884	332969	

Nationalisation of Sen-Raleigh Group of Industries

611. SHRI SANGDOPAL LEPCHA: Will the Minister of INDUSTRY be pleased to state what steps Government have so far taken for nationalisation of Sen-Raleigh Group of industries to bring the industries under integrated administration?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): M|s. Sen-Raleigh Limited and its ancillary companies are presently under the management of the Central Government under the provisions of Section 18AA of Industries (Development of Regulation) Act, 1951. Proposals to determine the future status of these units are under the active consideration of the Government.

Ban on multinational companies to produce consumer goods

612. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to ban multinational companies to produce essential consumer goods in India, in order to protect indigenous and small industries in the country; and

(b) if so, what are the articles which are being considered for exclusive production in India?

80